

we are starting anti-poverty programme, I think.....(*Interruptions*). Of course, it does not come under this.

(*Interruptions*).

MR. SPEAKER : Anti-cancer programme.

(*Interruptions*).

SHRI P. KOLANDAIVELU : I also feel that it is not connected with it.

(*Interruptions*).

PROF. MADHU DANDAVATE : What has the birthday to do with cancer ?

SHRIMATI GEETA MUKHERJEE : Ominous connections.

SHRI P. KOLANDAIVELU : I want a reply—not an anti-positive reply, but a positive reply—from you with regard to cancer. You have already stated with regard to the drugs which are being imported, but the doctors say that the Ayurvedic medicines or drugs are very much new for the treatment of cancer. What is the reply from the Minister ?

SHRI VEERENDRA PATIL : I have already made it clear that so far as anti-cancer drugs are concerned, there is absolutely no import duty at all. But I agree with the Members that these anti-cancer drugs are very very costly. They are costly not only in our country but also throughout the world, wherever you go. I have got the figures to say that in U.K. these anti-cancer drugs are costlier than what we have in our country. But any-how, they are costly drugs.

The other question which the hon. Member wanted to know from me is, whether cancer is incurable. So much development has taken place and so much research is being done. Although I am not a doctor or an expert, I am told that if it is detected in the initial stages, in the beginning stages, then it is curable.

SHRI MURLI DEORA : Sir, I would like to ask the Minister whether it is a fact that recently the Government has delicensed several drugs. If so, when are they going to implement the policy decision ? Because not only anti-cancer drugs but several other drugs are also not available in the market.

SHRI VEERENDRA PATIL : We have already delicensed them. It is for the manufacturers to take advantage of that.

SHRI G. G. SWELL : Sir, there is a saying that if the rich could hire others to die for them, the poor would have a nice living. Now, the Minister has admitted that these anti-cancer drugs are terribly expensive. I would like to ask a question whether many of the diseases in the rich world are iatrogenic and in this respect, whether the Minister would think many times before he encourages these kinds of drugs in the country.

SHRI VEERENDRA PATIL : Sir, we will be too happy and we will welcome if the indigenous manufacturers develop anti-cancer drugs here in our country itself.

SHRI G. G. SWELL : I would like to know whether most of the diseases including cancer are iatrogenic.

PROF. MADHU DANDAVATE : Is that also a medicine.

SHRI VEERENDRA PATIL : I can only say that if the indigenous manufacturers come forward to manufacture anti-cancer drugs, the Government will go all-out to encourage them.

#### Setting up of Limestone-based Industries in Rajasthan

\*390. SHRI VIRDHI CHANDER JAIN : Will the Minister of INDUSTRY AND COMPANY AFFAIRS be pleased to refer to the reply given to Unstarred Question No. 6354 on 4 April, 1984 regarding setting up of limestone-based industries in Rajasthan and state :

(a) whether any progress has been made in regard to setting up of some limestone-based industries there ;

(b) if so, the details in this regard ; and

(c) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND COMPANY AFFAIRS AND IN THE MINISTRY OF HOME AFFAIRS (SHRI ARIF MOHAMMAD KHAN) : (a) to (c) As at present, 11 cement factories with a

total installed capacity of 49.38 lakh tonnes are in operation in the State of Rajasthan. In addition, industrial licences/letters of intent/registrations with DGTD have been granted for an additional capacity of 54.408 lakh tonnes for setting up cement factories in the State. The details are given in the statement below.

As regards setting up of limestone based industries in Jaisalmer District of Rajasthan,

the same is not favoured as the historical monuments of national importance which are situated in the neighbourhood are likely to be adversely affected by the emission of dust from the cement factory. The area is considered to be a national heritage having rare wood fossils of jurassic age as explored by the Archaeological Survey of India. It would, therefore, be difficult to consider proposals for setting up of cement plants in this area.

### Statement

#### List of Existing Cement Factories :

S. No.	Name	Location	Capacity (lakh tonnes)
1	2	3	4
1.	Associated Cement Co. Ltd.	Lakheri Bundi	3.22
2.	Birla Cement Works	Chittorgarh	4.00
3.	Jaipur Udyog Ltd.	Sawaimadhopur	10.00
4.	J. K. Cement Works	Nimbahera Chittorgarh	11.40
5.	Udaipur Cement Works	Mavli Udaipur	4.00
6.	Mangalam Cement Ltd.	Morak	4.00
7.	Straw Products Ltd.	Banas Sirohi	5.00
8.	Shree Cements	Beawar	6.00
9.	J. K. Synthetics Ltd. (White)	Gotan	0.50
10.	Kalyan Sundaram Cements	Banswara Dt.	0.60
11.	Swedeshi Cements Ltd.	Jaipur Dt.	0.66
Total			49.38

#### List of Cement Plants for Which Industrial Licence/Letter of Intent/Registration with D.G.T.D. have been given :

1.	Shree Cements Ltd.	Beawar Dt.	6.00
2.	J. K. Synthetics Ltd.	Shambupura Chittorgarh	6.00
3.	Jay Engineering Works	Chittorgarh (in 2 phases)	10.00

1	2	3	4
4.	Shriram Chemicals Ltd.	Ladhpura Chittorgarh	2.00
5.	Hindusthan Sugar Mills Ltd.	Udaipur (SE)	4.00
6.	Birla Jute & Ind. Ltd.	Chittorgarh (SE)	5.00
7.	Kiverli Cement Ltd.	Abu Road	4.00
8.	Straw Products Ltd.	Sirohi Dt. (SE)	5.00
9.	KEC International Ltd.	Gotan Naguar Dt.	1.00 (oil-well) 2.00 (sulphate resistant)
10.	General Industrial Societly	Sirohi	1.00 (white)
11.	Byford Company Ltd.	Gotan	0.66 „
12.	Snowcem India Ltd.	„	0.50 „
13.	J. P. Balotia	„	0.80 „
14.	Indian Rayon Corporation	„	0.80 „
15.	J. K. Synthetics Ltd.	Gotan (SE)	0.30 „
16.	M/s. Jan Laghu Udyog Ltd.	Sikar Dt.	0.66 (Mini)
17.	Rajasthan State Dev. Corpn.	Alroad Akhri Dt. Sirohi	0.66 „
18.	-do-	Bilara Dt. Jodhpur	0.66 „
19.	Shri M. S. Rajpurohit	Sirohi	0.66 „
20.	Shri R.P. Anand & Sons (P) Ltd.	Katra	0.365
21.	Shri Satinderpal Singh	Behrer Dt. Alwar	0.33
22.	Shri Virendra Singh	Kotputli Dt. Jaipur	0.33
23.	Sirohi Cement (P) Ltd.	Dt. Sirohi	0.165
24.	M/s. Purnima Saruna	Gotan	0.33
25.	M/s. Omega Cement Udyog Pvt. Ltd.	Neem-ka-thana Dt. Sikar	0.33
26.	M/s. Sunderam Cement Ltd,	Dt. Nagaur	0.198
27.	M/s. Sai Bawa	Dt. Sikar	0.33
28.	M/s. Best Chemicals Limestone Ind. (P) Ltd.	-do-	0.33
Total			54.408

SE : Substantial Expansion.

[Translation]

**SHRI VIRDHI CHANDER JAIN :**  
Mr. Speaker, Sir, the national importance of Jaisalmer district is well known and we do not want to be little it. We also do not want that the fossils of that area which are as old as 1.80 crore years are destroyed. We want to protect them, but the question is that our Government of Rajasthan have decided that no industry should be set up around Jaisalmer within a radius of 40 kilometers. These are huge reserves of quality lime-stone there having 90 per cent purity and it is being extracted at a distance of 60 kms. I want to know what is the hitch before the Government in setting up a cement industry at a distance of 60 kilometres ; what is the difficulty in giving permission ?

**SHRI ARIF MOHAMMAD KHAN :** I have already stated in my reply that the availability of lime-stone in Jaisalmer district is reported to be 800 million tonnes. This quantity has been reported by the National Council for cement and Building Material. But, as I have said earlier, there are monuments of national importance in that district as reported by the Archaeological Survey.

**MR. SPEAKER :** He is asking about the new applications.

**SHRI ARIF MOHAMMAD KHAN :** Before setting up an industry in an area for which we have received applications, we look into the aspect whether the monuments of national importance in that area are going to be affected by the proposed factory or not.

**SHRI VIRDHI CHANDER JAIN :**  
As I have just now said, this factory does not affect any monument. If there is one which affects them, we also do not want it.

My second supplementary is that the speed of work relating to setting up of industries based on limestone, for which industrial licences or letters of intent have been granted, is very slow and tardy. Are you putting any pressure on Rajasthan Government to ensure that the cement industries for which letters of intent have been issued, are set up soon ?

**SHRI ARIF MOHAMMAD KHAN :**  
At present, 11 factories are engaged in cement production in Rajasthan. If you want, I can tell you the details about them.

**SHRI VIRDHI CHANDER JAIN :**  
I have asked about the new factories.

**SHRI ARIF MOHAMMAD KHAN :**  
I am telling you about the new ones. Basically, the Department of Industrial Development issues letters of intent or industrial licences for setting up of new units, applications for which are received by us.

**SHRI VIRDHI CHANDER JAIN :**  
You tell us about those cases in respect of which applications have been received and letters of intent have been issued.

**SHRI ARIF MOHAMMAD KHAN :**  
It is for the State Government to provide the required facilities.

**SHRI VIRDHI CHANDER JAIN :**  
The State Government is not doing it.

**SHRI ARIF MOHAMMAD KHAN :**  
In case the State Government is not doing it and if any entrepreneur, not only an entrepreneur, if the hon. Member could point out the specific area in which the State Government is not doing its work, we shall take up the matter with the State Government on our own.

[English]

**THE MINISTER OF CHEMICALS AND FERTILIZERS AND INDUSTRY AND COMPANY AFFAIRS (SHRI VEERENDRA PATIL) :** I have got that information. Out of 11 factories which have been licensed, their licensed capacity and production are like this :

Associated Cement Cos., ... Licensed capacity is Lakheri Bundi 3.22 lakhs tonnes.

Production achieved :

1982—	2.85 lakhs tonnes.
1983—	3.45 „ „
1984—	3.60 „ „

Birla Cement Works

Chittorgarh. .... Licensed capacity is  
4 lakhs tonnes.

Production achieved :

1982—	2.92 lakhs tonnes.
1983—	3.65 „ „
1984—	3.56 „ „

Like that I have got the figures of production and I can furnish that information to the hon. Member.

[*Translation*]

**SHRI MOOL CHAND DAGA :** Mr. Speaker, Sir, the reply given by the hon. Minister is incorrect. Will the hon. Minister please state whether the cement Corporation of India have decided to set up a cement factory in Bundi? If so, when such a decision was taken and why this factory has not been set up so far? Even the land has been acquired there. Also please tell who is responsible for it. Neither do they work themselves nor do they let others work there.

**SHRI ARIF MOHAMMAD KHAN :** Sir, this question is about Jaisalmer district.

**SHRI MOOL CHAND DAGA :** The Cement Corporation of India has acquired land in Bundi. When was the decision to set up a cement factory in Bundi taken? First of all you tell us whether a decision was taken or not. If taken, why these factories were not set up and if the factories have not been set up why don't you release the land?

**SHRI ARIF MOHAMMAD KHAN :** Sir, as I have already told this question relates to Jaisalmer district and is about lime-stone.

[*English*]

**SHRI MOOL CHAND DAGA :** He has not answered my question Sir.

**SHRI VEERENDRA PATIL :** Sir, with regard to setting up a plant at Shambupura and also at Bundi, the Cement Corporation of India was toying with the idea of setting up their own units, but because of resource constraint, they are not in a position to go ahead with that. Sir, the Government has given letter of intent to M/s. J. K. Synthetics Ltd. to set up a cement plant at Shambupura with an annual capacity of six lakh tonnes of cement. So far as the other cement

project at Bundi is concerned, I understand from the Cement Corporation that lime-stone reserves available in this area are of marginal quality and not adequate to sustain a million tonne plant.

[*Translation*]

**SHRI RAM SINGH YADAV :** I want to know from the hon. Minister, as has also been asked in Part (a) of the question, what is the quantum of Lime-stone—the raw material for producing Cement—reserves in Rajasthan and whether applications for setting up of cement factories have been received in that proportion, if so, whether these applications will be considered? What is the number of such applications which have not been given approval?

**MR. SPEAKER :** It has already been replied that they are calling for it.

**SHRI RAM SINGH YADAV :** Mr. Speaker, Sir, they are not doing it. The Hon. Prime Minister has himself seen recently how grave the unemployment problem is and to remove this unemployment, it is necessary to set up such industries. Will Government give approval to the setting up of such cement factories after paying it due consideration?

[*English*]

**SHRI VEERENDRA PATIL :** Sir, I have got the figures. It is true that Rajasthan has got huge deposits of limestone. As my colleague has already stated, 800 million tonnes of lime-stone deposits are there. So, when the deposits are there, Government has been very liberal in giving letters of intent and Licences. I have got the figures to show that Rajasthan accounts for 11.37 per cent of the existing capacity of 43.42 million tonnes. A lot of cement factories have already come up there and for many more cement factories, letters of intent and licences have been given.

#### **Production in Excess of Capacity by Modi Group of Industries**

\*391. **SHRI VIJAY KUMAR MISHRA :** Will the Minister of INDUSTRY AND COMPANY AFFAIRS be pleased to state